# GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE LEGISLATIVE DEPARTMENT

### LOK SABHA UNSTARRED QUESTION NO. 3751

### TO BE ANSWERED ON FRIDAY, 25th MARCH, 2022

#### **ELECTION OF JUDGES TO LEGISLATURES**

3751. SHRI M. K. RAGHAVAN:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government maintains any data regarding the number of Judges and retired bureaucrats getting elected to legislatures of States and the Parliament since 2013, if so, the details thereof and its likely impact on the separation of powers among the three wings of democracy; and
- (b) whether the Government plans to bring in any law to restrict the representation of persons holding high office of Government or judiciary into legislative domain, if so, the details thereof?

#### **ANSWER**

## MINISTER OF LAW AND JUSTICE (SHRI KIREN RIJIJU)

- (a): The Government does not maintain any data regarding background/ profession/previous employment etc. of the candidates getting elected to State Legislatures and Parliament.
- (b): No Sir.

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